

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 201
IA-3540/2023
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 20.07.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. K.D. Sharma

For the RP : Adv. Adarsh Tripathi, Adv. Ajitesh Garg

For the Yes Bank : Adv. Anand Shankar Jha, Adv. Arpit Gupta

ORDER

IA-3540/2023, & IA-898/2023

We have heard the submissions made by Mr. Adarsh Tripathi, Ld. Counsel appearing for the RP and Mr. Anand Shankar Jha, Ld. Counsel appearing for Yes Bank.

Ld. Counsel appearing for the Yes Bank stated that IA-898/2023 under Section 60(5) read with Section 65(1) of the Insolvency and Bankruptcy Code, 2016 has been filed by Yes Bank.

List both the applications **on 02.08.2023** for physical hearing.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)